NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Kumarpal R Chopra 2 THRITAMBAK KANNAN

County for Respondent-2 1

ORDER

Counsel for the Petitioner present. Counsel for R2 present. Arguments of both sides heard. Orders reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)